

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/2833/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the 21<sup>st</sup> March, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. DJD/1558/2024, dtd. 19.03.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail restricted holiday on 30.03.2024 and two days casual leave on 01.04.2024 and 02.04.2024, along with station leave permission, from the morning of 29.03.2024 till the morning of 03.04.2024.** The Addl. District & Sessions Judge (FTC), Dibrugarh, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/2834/A, dated** , 21-03-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**